

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.667/2016

This the 25th day of February, 2016

**Hon'ble Ms.Chameli Majumdar Member, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

(By Advocate: Shri Gaya Prasad)

Versus

1. Union of India through the General Manager, Northern Railway, Head Quarter Office, Baroda House, New Delhi.
2. Divisional Railway Manager, Delhi Division, Northern Railway, State Entry Road, New Delhi.
3. Assistant Division Mechanical Engineer, Northern Railway, Delhi Division, Northern Railway, State Entry Road, New Delhi.
4. Sr. Divisional Mechanical Engineer, Northern Railway, Delhi Division, Northern Railway, State Entry Road,

New Delhi.

... Respondents

ORDER(Oral)

By Hon'ble Ms.Chameli Majumdar,M(J):

Learned counsel for the applicant craves leave to withdraw this Original Application with liberty to file fresh one incorporating more facts and documents in the Original Application.

2. Accordingly the OA is dismissed as withdrawn with liberty to file a fresh application in accordance with rules and law.

(K.N.Shrivastava)
Member(A)

(Chameli Majumdar)
Member(J)

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